

12.21 hrs.

PAPERS LAID ON THE TABLE

HALF-YEARLY REPORT, ETC. OF COIR BOARD, ERNAKULAM, COCHIN

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): I beg to lay on the Table a copy of the Half-yearly Report (Hindi and English versions) for the period from 1st April, 1981 to 30th September, 1981 on the activities of the Coir Board, Ernakulam, Cochin and the working of the Coir Industry Act, 1953, under Sub-section (1) of Section 19 of the Coir Industry Act, 1953.

[Placed in Library. See No. LT-4315/82]

AUDIT REPORT AND ANNUAL ACCOUNTS, ETC. OF SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY, TRIVANDRUM, KERALA

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C.P.N. SINGH): I beg to lay on the Table :

(1) A copy of the Annual Accounts (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Kerala, for the year 1980-81 together with Audit Report thereon.

(2) A statement (Hindi and English versions) regarding (a) Review by the Government on the Accounts of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Kerala, for the year 1980-81 (b) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4316/82]

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT AND ANNUAL REPORT ETC. OF CENTRAL VIGILANCE COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under Sub-Section (2) of Section 3 of the All-India Services Act, 1951:

- (i) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1982, published in Notification No. G.S.R. 495(E) in Gazette of India dated the 16th July, 1982.
- (ii) The Indian Police Service (Pay) Third Amendment Rules, 1982 published in Notification No. G.S.R. 499(E) in Gazette of India dated the 16th July, 1982.
- (iii) The Indian Police Service (Special Allowance) Amendment Rules, 1982, published in Notification No. G.S.R. 500(E) in Gazette of India dated the 16th July, 1982.
- (iv) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1982, published in Notification No. G.S.R. 609 in Gazette of India dated the 17th July, 1982.
- (v) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1982, published in Notification No. G.S.R. 610 in Gazette of India dated the 17th July, 1982.

[Placed in Library. See No. LT-4317/82]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the period from 1st January, 1981 to 31st December, 1981.